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Title: Election of Two members from Lok Sabha to Spices Board.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): On behalf of my senior colleague, Shri Anand Sharma, I beg to move the following:

"That in pursuance of clause (b) of sub-section (3) of section 3 of the Spices Board Act, 1986 read with sub-rule 4(1) and rule 5 of the Spices Board Rules, 1987, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of Spices Board subject to other provisions of the said Act and the rules made thereunder."

MADAM SPEAKER: The question is:

"That in pursuance of clause (b) of sub-section (3) of section 3 of the Spices Board Act, 1986 read with sub-rule 4(1) and rule 5 of the Spices Board Rules, 1987, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of Spices Board subject to other provisions of the said Act and the rules made thereunder."

*The motion was adopted.*

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*...(Interruptions)*